

**CEILING ON WAGES BILL\***

15.07 hrs.

[English]

SHRI S. B. SIDNAL (Belgaum) : I beg to move for leave to introduce a Bill to provide for ceiling on wages of a family and for matters connected therewith.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for ceiling on wages of a family and for matters connected therewith.

*The motion was adopted.*

SHRI S. B. SIDNAL : I introduce the Bill.

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**PREVENTION OF FORMATION  
OF POLITICAL PARTIES FOR  
PROMOTION OF RELIGIOUS  
INTERESTS BILL\***

[English]

PROF. P. J. KURIEN (Idukki) : I beg to move for leave to introduce a Bill to prevent the formation or functioning of political parties to promote any religion or religious community or denomination or section thereof.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to prevent the formation or functioning of political parties to promote any religion or religious community or denomination or section thereof.

*The motion was adopted.*

PROF. P. J. KURIEN : I introduce the Bill.

**CONSTITUTION (AMENDMENT)  
BILL\***

(Amendment of article 214)

[English]

SHRI BALASAHEB VILEHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI BALASAHEB VILEHE PATIL : I introduce the Bill.

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**CENTRAL EXCISES AND SALT  
(AMENDMENT) BILL\***

(Insertion of new Sections 11D, 11E,  
and 11F etc)

[English]

SHRI HAROOBHAI MEHTA (Ahmedabad) : I beg to move for leave to introduce a Bill further to amend the Central Excises and Salt Act, 1944.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Central Excises and Salt Act, 1944."

*The motion was adopted.*

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\* Published in Gazette of India Extraordinary, Part-II, Section 2, dated 6.5.88.

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